

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,  
MUMBAI

C.P. (IB)-1819(MB/2017)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.05.2018**

NAME OF THE PARTIES: Om Sai Shipping & Logistics

**v/s.**

Doshin Veolia Water Solution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B CODE 2016

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**Order**

20. C.P. (IB)-1819(MB/2017)

At request, list this matter on 16.05.2018.

Sdl-

V. NALLASENAPATHY  
Member (Technical)

ps

Sdl-

BHASKARA PANTULA MOHAN  
Member (Judicial)